

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6247
ANSWERED ON:06.05.2003
CONSTRUCTION OF RESIDENCE FOR PM
MANIKRAO HODLYA GAVIT

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Delhi High Court has sought the opinion of the Government regarding a safe and secure permanent residence for the Prime Minister;
- (b) if so, the opinion of the Government in this regard;
- (c) whether the Government are contemplating to construct Prime Minister's residence at a particular place; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

- (a): The Delhi High Court during the course of hearing in a writ petition had requested the additional Solicitor General of India to ascertain the views of the Government on the issue of permanent residence for the Prime Minister.
- (b): The Government is yet to take a view in the matter.
- (c)&(d): No such proposal is under consideration.